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10. Order dt. 30.3.2000.

None from the side of the applicant is present. Mr. A.K. Bose, learned Senior Standing counsel is present and submits that pleadings in this case are complete and if the OA 758/99 filed by him is not taken up, then a perceptual date for hearing of the OA and the OA will have to be fixed. Put up on 31-3-2000 for hearing of the OA and the OA 758/99 perceptually.

Free copy
of Order No. 11
dt. 31-3-2000
Given to the
both counsels.

S. S.
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S.O.
Received
10.4.2000

11. ORDER DT. 31.3.2000.

Learned counsel for the petitioner Shri B.N. Behera has filed a memo stating that he does not want to pursue this OA. We have heard Mr. A.K. Bose, learned Senior Standing counsel (Central). In view of the Memo filed, the OA is disposed of as not being pressed.

J. V. Am
Vice-Chairman
31/3/2000

Member (Judicial)